

(c) As reported by the State Government, to enable people to have access to and use potable drinking water, decentralized, community-owned and managed water supply programme has been adopted. The State Government has taken a decision for the formation of Village Water and Sanitation Committee in every revenue village of the State. The local community will formulate water security plan and manage water supply in their villages. The Government will provide them necessary support including funds from the centrally sponsored National Rural Drinking Water Programme and the State Plan.

#### **Disabled beneficiaries of MNREGS**

3515. SHRIMATI BRINDA KARAT: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the percentage of the disabled among the total beneficiaries under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MNREGS); and

(b) the nature of work assigned to them?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) Mahatma Gandhi NREGA is demand based. A registered job seeker who is willing to do unskilled manual work is given employment under the Act on submission of a written or oral demand for work subject to the ceiling of 100 days of employment per household in a financial year. As per reports received from the State Governments, a total of 50594209 households were provided employment during 2009-10 (provisional figures). The number of disabled individuals provided employment is 282391.

(b) Para 5.5.10 of Mahatma Gandhi NREGA Operational Guidelines provides that if a rural disabled person applies for work, work suitable to his/her ability and qualification will have to be given. This may also be in the form of services that are identified as integral to the programme. Provisions of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 will be kept in view and implemented.

#### **PMGSY in Orissa**

3516. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the roads constructed under Pradhan Mantri Gram Sadak Yojana (PMGSY) in Jajpur district of Orissa from 2004 to 2009;

(b) the details of funds sanctioned and utilized alongwith the length of roads constructed, road-wise;

(c) whether there is any contribution of State Governments in PMGSY; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) As reported by the State Government, 60 road projects have